

ORISSA HIGH COURT**FILING REPORT AS ON :17/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001952/2023	RASMI RANJAN SAMANTARAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /392 /2021 J.M.F.C.,PIPLI(Puri) GR/0000558/2021
2	BLAPL/0001953/2023	CHHABI @ CHHABINDER LENKA VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUDWAR /52 /2015 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) ST/0000378/2016
3	BLAPL/0001954/2023	PRASANTA PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI SAHOO VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/000010/2022
4	BLAPL/0001955/2023	SHIBA PRASAD SAMANTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /31 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha) GR/0000100/2023
5	BLAPL/0001956/2023	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RANPUR /22 /2021 A.D.J.,NAYAGARH(Nayagarh) TR/0000076/2021
6	BLAPL/0001957/2023	SAIRA MONDAL VS STATE OF ODISHA	KHIROD CH. PANIGRAHI VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/000059/2022
7	BLAPL/0001958/2023	BIRABAR SWAIN @ BIRA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	PARADEEP LOCK /33 /2023 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000119/2023
8	BLAPL/0001959/2023	MD. SOHIL ALLI HAQUE @ MD. SOALL ALI HUQUE VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JAGATSINGPUR /851 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur) Spl/0000424/2022
9	BLAPL/0001960/2023	BINOD SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	KUTRA /88 /2022 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000425/2022
10	BLAPL/0001961/2023	RASHMI RANJAN SAMANTARAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /100 /2022 J.M.F.C.,PIPLI(Puri) GR/0000168/2022
11	BLAPL/0001962/2023	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000020/2022

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12	BLAPL/0001963/2023	DAVID KANDULANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARSUGUDA /674 /2018 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda) CT/0000032/2019
13	BLAPL/0001964/2023	ARJUN PANGI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /418 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000053/2020
14	BLAPL/0001965/2023	ALOK RANJAN SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000013/2021
15	BLAPL/0001966/2023	CHHABI NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /70 /2019 J.M.F.C.,KOTPAD(Koraput) GR/0000070/2019
16	BLAPL/0001967/2023	SAKHA RAUT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /67 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000070/2017
17	BLAPL/0001968/2023	LABA SISA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000121/2022
18	BLAPL/0001969/2023	SAMBHU @ ARABINDA NANDI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KAMARDA /84 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000332/2022
19	BLAPL/0001970/2023	DEBRAJ NAYANI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000121/2022
20	BLAPL/0001971/2023	RANA MUNA DORA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PATTAPUR (DIGAPAHANDI) /213 /2021 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) Spl/0000032/2021
21	BLAPL/0001972/2023	PINKU SETH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /7 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0000031/2023
22	BLAPL/0001973/2023	SURESH BIRA VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000023/2022
23	BLAPL/0001974/2023	GANESH PRADHAN @ GANI	TANMAYA KUMAR MOHANTY	SAHID NAGAR P.S. /315 /2021

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		VS STATE OF ODISHA	VS	5TH ADDL.SESIONS JUDGE, BBSR(Khordha)
24	BLAPL/0001975/2023	TUKUNA NAIK	TANMAYA KUMAR MOHANTY	TR/0000349/2021
		VS STATE OF ODISHA	VS	LINGARAJ P.S. /97 /2022
25	BLAPL/0001976/2023	VICKY BISWAS	PRASANTA KUMAR SAHOO	A.D.J.,BHUBANESWAR(Khordha)
		VS STATE OF ODISHA	VS	CT/0000306/2022
26	BLAPL/0001977/2023	GUPTA PANGI	PRASANTA KUMAR SAHOO	UMERKOTE /18 /2020
		VS STATE OF ODISHA	VS	ADJ,UMERKOTE(Nabarangapur)
27	BLAPL/0001978/2023	SIMA @ SIMANCHAL BISWAL	DEBASIS SARANGI	TR/0000006/2020
		VS STATE OF ODISHA	VS	UMERKOTE /18 /2020
28	BLAPL/0001979/2023	MURTAJA SAHA	JYOTIRMAYA SAHOO	ADJ,UMERKOTE(Nabarangapur)
		VS STATE OF ODISHA	VS	TR/0000006/2020
29	BLAPL/0001980/2023	AJAY BAIRAGI	GOPINATH MISHRA	CHATRAPUR /203 /2022
		VS STATE OF ODISHA	VS	A.D.J.,CHATRAPUR(Ganjam)
30	BLAPL/0001981/2023	DURJYODHAN RANA @ ARJUN RANA	UMAKANTA BARIK	ST/0000036/2022
		VS STATE OF ODISHA	VS	NIRAKARPUR /197 /2022
31	BLAPL/0001982/2023	RABI MUNDA	PRASHANTA KUMAR NAYAK	()
		VS STATE OF ODISHA	VS	//
32	BLAPL/0001983/2023	SASANKA SENAPATI @ MITU	ASIT KUMAR JENA	KALIMELA /285 /2022
		VS STATE OF ODISHA	VS	J.M.F.C.,MOTTU AT M.V.79(Malkangiri)
33	BLAPL/0001984/2023	PARSURAM BARIK @ TULU	ASIT KUMAR JENA	GR/0000602/2022
		VS STATE OF ODISHA	VS	TITILAGARH /243 /2019
34	BLAPL/0001985/2023	JHUNU NAIK	SRIKANTA PANDA	SPECIAL JUDGE,BALANGIR(Balangir)
		VS STATE OF ODISHA	VS	Spl/0000098/2019
		VS STATE OF ODISHA	VS	BHADRAK RURAL /156 /2018
		VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak)
		VS STATE OF ODISHA	VS	ST/0000163/2018
		VS STATE OF ODISHA	VS	BYREE /29 /2023
		VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		VS STATE OF ODISHA	VS	CT/0000193/2023
		VS STATE OF ODISHA	VS	BYREE /29 /2023
		VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		VS STATE OF ODISHA	VS	CT/0000193/2023
		VS STATE OF ODISHA	VS	/ /0
		VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)

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35	BLAPL/0001986/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	SUSANTA KUMAR NATH VS	TR/0000030/2023 JAGATPUR /351 /2020 J.M.F.C,CUTTACK(Cuttack)
36	BLAPL/0001987/2023	STATE OF ODISHA LAXMAN PALASI VS	PRANAB KUMAR DAS VS	GR/0001969/2020 KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
37	BLAPL/0001988/2023	STATE OF ODISHA NARAYAN DAS VS	ASHOK KUMAR SAHOO VS	Spl/0000121/2022 MARSHAGHAI /237 /2020 A.D.J.,KENDRAPARA(Kendrapara)
38	BLAPL/0001989/2023	STATE OF ODISHA RAJIB KUMAR PATI VS	ASHOK KUMAR SAHOO VS	ST/0000092/2021 / /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara)
39	BLAPL/0001990/2023	STATE OF ODISHA MD. ASLAM @ MUNA VS	PARTHA SARATHI DAS VS	TR/0000099/2023 KEONJHAR SADAR /32 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
40	BLAPL/0001991/2023	STATE OF ODISHA SULEMAN SAHA VS	JYOTIRMAYA SAHOO VS	GR/0000080/2023 NIRAKARPUR /197 /2022 () //
41	BLAPL/0001992/2023	STATE OF ODISHA MUKESH @ TIKLI BHOI VS	BHARAT BHUSAN ROURTRAY VS	BHATILI /210 /2019 SPECIAL JUDGE,BARGARH(Bargarh)
42	BLAPL/0001993/2023	STATE OF ODISHA BALARAM MAHANTI VS	AMLAN SHAKTI PAUL VS	Spl/0000050/2019 / /0 5TH ADDL.SESIONS JUDGE, BBSR(Khordha)
43	BLAPL/0001994/2023	STATE OF ODISHA PRABHAT @ SUSIL KUMAR PATTNAIK VS	AMITAV TRIPATHY VS	TR/0000253/2022 FATEGARH /193 /2022 JMFC, BHAPUR(Nayagarh)
44	BLAPL/0001995/2023	STATE OF ODISHA BITIRANJAN @ BISHAL SUBUDHI VS	A.C.RATH VS	GR/0000186/2022 NUAGAON /174 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
45	BLAPL/0001996/2023	STATE OF ODISHA JAYSEN @ JOSEN SUNA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	GR/0000723/2022 ORKEL /58 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000018/2022

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46	BLAPL/0001997/2023	RASHMI RANJAN SAMANTARAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /398 /2021 J.M.F.C.,PIPLI(Puri) GR/0000566/2021
47	BLAPL/0001998/2023	KAILASH SWAIN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000043/2022
48	BLAPL/0001999/2023	BIKASH SINGH @ BIKASH KUMAR SINGH VS STATE OF ODISHA	MANOJ BIHARI DAS VS	JAGATSINGPUR /408 /2022 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000949/2022
49	BLAPL/0002000/2023	PRAKASH PRADHAN VS STATE OF ODISHA	BIJAY SWAIN VS	PHIRINGIA /65 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000039/2020
50	BLAPL/0002001/2023	RANADHIR PANIKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /14 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000031/2023
51	BLAPL/0002002/2023	BRAJA KISHORE DAKUA VS STATE OF ODISHA	BIJAY SWAIN VS	PHIRINGIA /65 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000039/2020
52	BLAPL/0002003/2023	DAMU PUJARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /121 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000104/2022
53	BLAPL/0002004/2023	RASHMI RANJAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /7 /2023 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000014/2023
54	BLAPL/0002005/2023	SASHI SEKHAR PADSINGH VS STATE OF ODISHA	PRATIK DASH VS	CHANDAPUR /13 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000029/2023
55	BLAPL/0002006/2023	NIRANJAN MAKUT VS UNION OF INDIA, DEPT. OF RAILWAY	AKSHAYA KUMAR SAHOO VS	/ /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) 2(C)CC/0000007/2022
56	BLAPL/0002007/2023	PURNA CHANDRA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /37 /2011 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000103/2011
57	BLAPL/0002008/2023	KULU BAGH @ BAG	AKSHAYA KUMAR SAHOO	DEOGARH /841 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh) CT/0001305/2022
58	BLAPL/0002009/2023	JITENDRA DALEI @ PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /164 /2019 A.D.J.,MALKANGIRI(Malkangiri) CT/0000032/2021
59	BLAPL/0002010/2023	SULEMAN HARO @ HORO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HATIBARI /134 /2022 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000334/2022
60	BLAPL/0002011/2023	BIKASH SINGH @ BIKASH KUMAR SINGH VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CYBER CRIME AND ECONOMIC OFFENCE /17 /2022 () //
61	BLAPL/0002012/2023	PINTU SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /53 /2023 () //
62	BLAPL/0002013/2023	SAGAR PATRA VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /253 /2021 () //
63	BLAPL/0002014/2023	AMARESH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
64	BLAPL/0002015/2023	RAMDEV SINGH CHOUDHURY VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //
65	BLAPL/0002016/2023	RABI KHILO VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
66	BLAPL/0002017/2023	KANTU MELEKA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	BANDHUGOAN /35 /2020 () //
67	BLAPL/0002018/2023	CHANDRABATI SAHU @ KUNI SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /402 /2022 () //
68	BLAPL/0002019/2023	JASOBANTA SAHOO VS	LALITENDU BHUYAN VS	HARICHANDANPUR /203 /2021 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0002020/2023	STATE OF ODISHA RAGHU GOUDA VS	PRASANTA KUMAR NANDA VS	// ORKEL /121 /2022 ()
70	BLAPL/0002021/2023	STATE OF ODISHA BALENDRA SINGH VS	PRAVASHA PUJAREE PARIDA VS	// CYBER CRIME AND ECONOMIC OFFENCES /35 /2022 ()
71	BLAPL/0002022/2023	STATE OF ODISHA ANANDA PUTEL VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /14 /2023 ()
72	BLAPL/0002023/2023	STATE OF ODISHA DILLIP KUMAR NAYAK VS	PRAVAT KUMAR DAS VS	// NAYAGARH /56 /2022 ()
73	BLAPL/0002024/2023	STATE OF ODISHA ABHI BAG VS	SUSHANTA KUMAR PRADHAN VS	// KESINGA /263 /2022 ()
74	CMAPL/0000131/2023	STATE OF ODISHA BADRI PRASAD REKHANI VS	JAJATI KISHORE MOHANTY VS	// // ()
75	CMAPL/0000132/2023	G.A. DEPARTMENT LAXMIPRIYA MALLICK VS	ADV VS	// // ()
76	CMAPL/0000133/2023	STATE OF ODISHA M/S. PRATIK RICE MILLS PVT. LTD. VS	KSHIROD KUMAR SAHOO VS	// // ()
77	CMP/0000178/2023	STATE OF ODISHA BASANTA KUMAR KHUNTIA VS	SOMA PATNAIK VS	// // CIVIL JUDGE (SD),PADAMPUR(Bargarh)
78	CMP/0000179/2023	STATE OF ODISHA GANDHARB MOHARANA VS	LAKSHMAN MISHRA VS	// // CS/0000018/2022
79	CMP/0000180/2023	KAILASH MOHARANA BHAGIRATHI NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// // CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000211/2020
		THE COLLECTOR , BHADRAK		CIVIL JUDGE(JD),BASUDEVPUR(Bhadrak) CS/0000003/2023

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80	CMP/0000181/2023	ANANTA CHARAN SAMANTARAY VS AHALAYA SAMANTARAY	BIJAY KUMAR MOHANTY VS	// CIVIL JUDGE (SD),PURI(Puri) EC/0000026/1988
81	CMP/0000182/2023	ANARDEBI JAIN VS GIRISH CHANDRA JAIN	DEBASIS TRIPATHY VS	// CIVIL JUDGE (SD),NAWARANGPUR(Nabarangapur) CS/0000029/2021
82	CMP/0000183/2023	PRASANNA KUMAR NAYAK VS REENA NAYAK	PRASANTA KUMAR JENA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) Mat/0000029/2021
83	CMP/0000184/2023	AMULYA KUMAR BISWAL VS BIJAYALAXMI BISWAL	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000099/2014
84	CONTC/0001141/2023	MALATI SWAIN VS MITALI DAS, TAHASILDAR, KANTAPADA	ASHOK KUMAR MOHANTY VS	// ()
85	CONTC/0001142/2023	PITAMBAR ROUT VS SUNIL BANSAL,IPS	ADV. VS	// ()
86	CONTC/0001143/2023	RAMESH CHANDRA MAHAPATRA VS B.S.CHAYANI,COLLECTOR AND D.M.,CUTTACK	ADV. VS	// ()
87	CONTC/0001144/2023	BIRABARA BEHERA VS RANJAN KUMAR GIRI,DEO,JAJPUR	ADV. VS	// ()
88	CONTC/0001145/2023	ARATI MOHANTY VS ASWATHY S,IAS	BIKASH MISHRA VS	// ()
89	CONTC/0001146/2023	SARAT KUMAR NAYAK VS SATYABRATA SAHU,IAS	ADV. VS	// ()
90	CONTC/0001147/2023	BALARAM PANIGRAHY VS SATYABRATA SAHU,IAS	ADV. VS	// ()
91	CONTC/0001148/2023	PRAFULLA KUMAR TRIPATHY	ADV.	//

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		VS	VS	0
92	CONTC/0001149/2023	SATYABRATA SAHU,IAS SUKURU PRADHAN	ADV.	//
		VS	VS	0
93	CONTC/0001150/2023	SATYABRATA SAHU,IAS GIRISH CHANDRA PAL	ADV.	//
		VS	VS	0
94	CONTC/0001151/2023	SATYABRATA SAHU,IAS BIJAYA KUMAR BEHERA	ADV.	//
		VS	VS	0
95	CONTC/0001152/2023	SATYABRATA SAHU,IAS SURYANSI SAHOO	ADV.	//
		VS	VS	0
96	CONTC/0001153/2023	MINATI SAHOO HARISH CHANDRA TALDI	ADV.	//
		VS	VS	0
97	CONTC/0001154/2023	RANJANA CHOPRA,COMMNR. CUM SECY.,S AND M.E. DEPT. SUNIA MURMU	ADV	//
		VS	VS	0
98	CONTC/0001155/2023	ANU GARG, I.A.S. MAHENDRA MOHAPATRA	ADV	//
		VS	VS	0
99	CONTC/0001156/2023	DEPUTY COMMISSIONER (LAND), BHUBANESWAR MUNICIPAL CORPORATION KUMARI MADHUSMITA SWAIN	ADV	//
		VS	VS	0
100	CONTC/0001157/2023	SALINI PANDIT, I.A.S. KADAMBINI NAYAK	ADV.	//
		VS	VS	0
101	CONTC/0001158/2023	KALIKESH NARAYAN SINGHDEO RABINDRANATH MOHANTY	ADV	//
		VS	VS	0
102	CONTC/0001159/2023	AJIT KUMAR SAHU, SUPERINTENDING ENGINEER, R.W.DIVISION, PURI RAMA CHANDRA SAHU	ADV.	//
		VS	VS	0

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103	CONTC/0001160/2023	ANU GARG,IAS BHOLESWAR SAHOO VS	ADV. VS	// // 0
104	CONTC/0001161/2023	ANU GARG,IAS ANADI CHARAN SAHU VS	ADV. VS	// // 0
105	CONTC/0001162/2023	ANU GARG,IAS NILAKANTHA SAHU VS	ADV. VS	// // 0
106	CONTC/0001163/2023	ANU GARG,IAS JALANDHARA GARNAYAK VS	ADV. VS	// // 0
107	CONTC/0001164/2023	ANU GARG,IAS TANU CHANDRA SAHU VS	ADV. VS	// // 0
108	CONTC/0001165/2023	ANU GARG,IAS SARFARAZ AHMED VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
109	CONTC/0001166/2023	DASARATHI SARABOO,SUB COLLECTOR,SUNDARGARH ABHAYA KUMAR MALLA VS	ADV. VS	// // 0
110	CONTC/0001167/2023	DASARATHI NAG,COMMNR.,EPF,ODISHA LILILATA BISWAL@SATYABHAMA BISWAL VS	ADV. VS	// // 0
111	CONTC/0001168/2023	ANANTA BHUSAN MISHRA,SENIOR D.M. DR. CHAKRAPANI PATNAIK VS	SANDHYARANI PANI VS	// // 0
112	CONTC/0001169/2023	BISHNUPADA SETHI, SECY., DEPT. OF HIGER EDU. PRAMOD CHANDRA DAS VS	ADV. VS	// // 0
113	CONTR/0000010/2023	ANU GARG,IAS JHARANA MISHRA VS HEMANTA KUMAR NAYAK	GOKULANANDA PADHI VS	// //0 0 //

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114	CRLA/0000201/2023	GOPABANDHU PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KHAJURIPADA /51 /2016 AD-HOC A.D.J. (FTSC), PHULBANI(Kandhamal) Spl/0000077/2016
115	CRLA/0000202/2023	KAPILASH@KAPILASA MALLICK VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	PHULBANI SADAR /108 /2016 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000122/2016
116	CRLA/0000203/2023	DHANAPATI MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /253 /2018 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000071/2018
117	CRLA/0000204/2023	MOGLI@SANDEEP KUMAR SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BAIDYANATHPUR /113 /2007 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) ST/0000267/2009
118	CRLA/0000205/2023	SANTOSH TIWARY@LALA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PLANTSITE /150 /2019 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000087/2019
119	CRLA/0000206/2023	TANKA HATI@TANKADHAR HATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /130 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000015/2022
120	CRLA/0000207/2023	ASWINI KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SALIPUR /45 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) Spl/0000034/2023
121	CRLA/0000208/2023	ARUNA KUMAR DAS@BADAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SALIPUR /45 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) Spl/0000034/2023
122	CRLA/0000209/2023	CHANDRA ROUT@PRIYAJIT ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NIALI /490 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000173/2022
123	CRLMA/0000053/2023	SANJIB NAYAK VS STATE OF ORISSA	ADV. VS	JEYPORE MAHILA /91 /2022 () //
124	CRLMA/0000054/2023	UDIT NARAYAN PANDA VS STAE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
125	CRLMC/0000904/2023	BIJAY MOHAPATRA	S.M.DWIBEDY	BHUBANESWAR VIGILANCE /44 /2000

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBANESWAR(Khordha)
126	CRLMC/0000905/2023	STATE OF ODISHA(VIG.) AKASH SETHI	AMLAN SHAKTI PAUL	TR/0000077/2002 KHURDA MODEL /354 /2022
		VS	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha)
127	CRLMC/0000906/2023	STATE OF ODISHA BINOD KUMAR BAGH	ARIJEET MISHRA	TR/0000066/2022 KUNDRA /45 /2022
		VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
128	CRLMC/0000907/2023	STATE OF ODISHA DINABANDHU SAHOO	SURESH KUMAR JENA	TR/0000004/2023 COLLIERY /501 /2022
		VS	VS	ADDL.SPL.JUDGE, TALCHER(Anugul)
129	CRLMC/0000908/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO	SURESH KUMAR JENA	Spl/0000048/2022 COLLIERY /495 /2022
		VS	VS	ADDL.SPL.JUDGE, TALCHER(Anugul)
130	CRLMC/0000909/2023	STATE OF ODISHA KAMINI MALLIK	PANCHANAN PANIGRAHI	Spl/0000047/2022 BHUBAN /64 /2017
		VS	VS	J.M.F.C.,BHUBAN(Dhenkanal)
131	CRLMC/0000910/2023	STATE OF ODISHA BIJAYA KUMAR BISWAL	SAROJ KUMAR BHUYAN	GR/0000062/2017 TIGIRIA /98 /2022
		VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
132	CRLMC/0000911/2023	STATE OF ODISHA PRUTHIVIRAJ NAYAK	ALOK KUMAR MOHAPATRA	CT/0000093/2022 TALCHER TOWN /395 /2022
		VS	VS	()
133	CRLMC/0000912/2023	STATE OF ODISHA KUNAL NAYAK	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /168 /2016
		VS	VS	()
134	CRLMC/0000913/2023	STATE OF ODISHA KRUPASINDHU GAHANA	RAJALAXMI BISWAL	// TALCHER TOWN /317 /2021
		VS	VS	()
135	CRLMC/0000914/2023	STATE OF ODISHA SURESH KUMAR MISHRA	JUGALA KISHORE PANDA	// PURI SADAR /120 /2020
		VS	VS	()
136	CRLMC/0000915/2023	STATE OF ODISHA DANDAPANI PATRA	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000916/2023	STATE OF ODISHA SARAT@SHARAT CHANDRA BISOI VS	SIDHARTHA DAS VS	// PARADEEP /19 /2016 ()
138	CRLMC/0000917/2023	STATE OF ODISHA NARAYAN NAIK VS	CHIRANJIB ROUT VS	// COLLIERY /111 /1999 ()
139	CRLMC/0000918/2023	STATE OF ODISHA TAPAN BHOI VS	BISWARANJAN DALAI VS	// NAUGAON /54 /2016 ()
140	CRLMC/0000919/2023	STATE OF ODISHA RAJESH BEHERA VS	G.P.MOHANTY VS	// JENAPUR /258 /2021 ()
141	CRLMC/0000920/2023	STATE OF ODISHA SIRISH CHANDRA BARIK@TOKA VS	R.K.MAHANTA VS	// UDALA /56 /1995 ()
142	CRLMC/0000921/2023	STATE OF ODISHA ASUTOSH ROUT VS	SADASIVA PATRA VS	// BHADRAK TOWN /18 /2018 ()
143	CRLMC/0000922/2023	STATE OF ODISHA V. VENU@VELISETI BENU VS	YUVRAJ PAREKH VS	// MALKANGIRI /401 /2020 ()
144	CRLMC/0000923/2023	STATE OF ODISHA DASHARATH BEHERA VS	SUNIL KUMAR PANDA VS	// LOISINGHA(BOLANGIR) /214 /2021 ()
145	CRLMC/0000924/2023	STATE OF ODISHA HIMANSHU SEKHAR BISWAL VS	BHABANI SHANKAR DASPARIDA VS	// DUNGURIPALI /108 /2013 ()
146	CRLMP/0000343/2023	STATE OF ODISHA TILOTTAMA SAHOO VS	SATYA RANJAN PATI VS	// CHAULIAGANJA /347 /2022 ()
147	CRLMP/0000344/2023	STATE OF ODISHA TILLOTTAMA SAHOO VS STATE OF ODISHA	SATYA RANJAN PATI VS	// CHAULIAGANJA /348 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000345/2023	YASHOBANTA NARAYAN PATHY VS MEERA SATPATHY	NIRANJAN SINGH (1) VS	//0 0 //
149	CRLMP/0000346/2023	SUBASISH @SUVASISH MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /27 /2023 0 //
150	CRLMP/0000347/2023	KULAMANI BISWAL VS STATE ODISHA	SURYAKANTA PALAI VS	//0 0 //
151	CRLMP/0000348/2023	NAGENDRANATH SARANGI @ SADANGI VS DTATE OF ODISHA	TAPAS KUMAR ACHARYA VS	DELANGA /14 /2023 0 //
152	CRLMP/0000349/2023	SAFALA PAIKRAY VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 0 //
153	CRLMP/0000350/2023	ANSHUMAN VS STATE OF ODISHA	PRADIPTA VARMA VS	//0 0 //
154	FAO/0000083/2023	PRASANTA KUMAR SIKHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
155	FAO/0000084/2023	HAREKRUSHNA SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
156	FAO/0000085/2023	SUSHANTA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
157	FAO/0000086/2023	BHAJU KUMAR MARANDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
158	FAO/0000087/2023	PRADEEP KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
159	FAO/0000088/2023	ARUN KUMAR GIRI	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	FAO/000089/2023	SAROJ KUMAR MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
161	FAO/000090/2023	SUMANTA KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	FAO/000091/2023	RANJIT KUMAR MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
163	FAO/000092/2023	GAJENDRA PRASAD SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
164	FAO/000093/2023	ANUP KUMAR PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
165	MACA/0000134/2023	D.M.M/S. ORIENTAL INSURANCE COMPANY LTD.	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		BANA MAJHI		//
166	MACA/0000135/2023	NATIONAL INSURANCE CO. LTD.	NIBEDITA MOHANTY	//
		VS	VS	0
		TAMALA NAYAK		//
167	MACA/0000136/2023	AMISAN SURIN	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		GOBINDA PRADHAN		//
168	MACA/0000137/2023	THE ORIENTAL INSURANCE CO. LTD.	SOMANATH ROY	//
		VS	VS	0
		BUDHUNATH MUNDARI		//
169	MATA/0000052/2023	MADHUMITA DASH @ TRIPATHY	TAPASWINI SINHA	//
		VS	VS	0
		NIHAR RANJAN DASH		//
170	MATA/0000053/2023	Y. MONIKA	GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MATA/000054/2023	YENUGUTALA MOTILAL GANESH CHANDRA DHAL VS SUBHRA SETHY	RAMA CHANDRA JENA VS	// // 0 //
172	MATA/000055/2023	JAWAHARLAL NAYAK VS SOUBHAGANI NAYAK	SIDDHARTH GOUTAM DAS VS	// 0 //
173	MATA/000056/2023	AMRUTA PRABHA MAHAPATRA VS SARAT CHANDRA MAHAPATRA	SUBIR PALIT VS	// 0 //
174	RPFAM/000051/2023	RANJAN KUMAR MOHANTY VS NALINIPRAVA MOHANTY	BISWARANJAN MAHARATHA VS	// 0 //
175	RSA/000062/2023	BHASKAR KHADIA VS VALLURI SRINIVAS	PRATYUSHA NAIDU VS	// 0 //
176	RSA/000063/2023	DEBENDRA @ DEBENDRANATH PANDA VS ANANDA CHANDRA DAS	MD. G.MADANI VS	// 0 //
177	RVWPET/000044/2023	UNION OF INDIA VS SARAT KUMAR BHAL	SANJIB SWAIN,SR PANEL COUNSEL VS	// 0 //
178	RVWPET/000045/2023	UTKAL UNIVERSITY VS PRIYA RANJAN DASH	TARANANDA PATTANAYAK VS	// 0 //
179	RVWPET/000046/2023	UTKAL UNIVERSITY VS SIBA SHANKAR MOHANTY	TARANANDA PATTANAYAK VS	// 0 //
180	RVWPET/000047/2023	PROJECT OFFICER, BHARATPUR OPEN CAST PROJECT VS DARSANI KUMAR SAHOO	SIDHANTA MAHANADI COALFIELDS LTD. VS	// 0 //
181	TRP(C)/000070/2023	RUPASHREE KHADIRATNA VS AMARESH CHANDRA NAYAK	BIBHUTI BHUSAN BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	TRP(C)/0000071/2023	CHINTAMANI MOHANTY VS MADHUSMITA MOHANTY	SUKANTA KUMAR NAYAK VS	// 0 //
183	TRP(C)/0000072/2023	LILI NAIK VS JITU NAIK	AJIT KUMAR PANDA VS	// 0 //
184	TRPCRL/0000013/2023	AMIT KUMAR JAIN VS MANJARI KUMARI JAIN	RAMESH CHANDRA SWAIN VS	//0 0 //
185	WA/0000277/2023	STATE OF ODISHA VS B. LILLESWAR RAO	SASWAT DAS VS	// 0 //
186	WA/0000279/2023	STATE OF ODISHA VS SUBASH CHANDRA MUDULI	SANJAY RATH, A.S.C. VS	// 0 //
187	WA/0000280/2023	BANSI MALLIK VS COLLECTOR, GANJAM	LAMBODAR ACHARI VS	// 0 //
188	WA/0000281/2023	REGIONAL PROVIDENT FUND COMMNR. VS O.S.C.T.C. LTD.	SANTOSH KUMAR PATTANAİK VS	// 0 //
189	WA/0000282/2023	STATE OF ODISHA VS BIDYUTLATA MOHANTY	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
190	WA/0000283/2023	GITANJALI MOHAPATRA VS ANITA BEHERA	KISHORE KUMAR MISHRA VS	// 0 //
191	WA/0000284/2023	STATE OF ODISHA VS SARAT CHANDRA PADHI	SANJAY RATH, A.S.C. VS	// 0 //
192	WA/0000285/2023	STATE OF ODISHA VS KAILASH KU PATRO	SANJAY RATH,ASC VS	// 0 //
193	WA/0000286/2023	STATE OF ODISHA	SANJAY RATH, A.S.C.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0000287/2023	KALANDI CHARAN MOHAPATRA STATE OF ODISHA	SANJAY RATH,ASC	//
		VS	VS	0
195	WA/0000288/2023	SHYAMASUNDAR SETHI UCO BANK, SAMBALPUR	SUBRAT MISHRA	//
		VS	VS	0
196	WA/0000289/2023	SANGRAM KESHARI KHUNTIA STATE OF ODISHA	SANJAY RATH,ASC	//
		VS	VS	0
197	WA/0000290/2023	SURENDRANATH SETHI STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
198	WA/0000291/2023	RANKANIDHI SAHOO STATE OF ODISHA	SANJAY RATH,ASC	//
		VS	VS	0
199	WA/0000292/2023	MAHESWAR SENDHA STATE OF ODISHA	SANJAY RATH,ASC	//
		VS	VS	0
200	WA/0000293/2023	BISWANATH RATH STATE OF ODISHA	SANJAY RATH,ASC	//
		VS	VS	0
201	WA/0000294/2023	KULAMANI DAS STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
202	WA/0000295/2023	RAJKISHORE MANTRI STATE OF ODISHA	SANJAY RATH,ASC	//
		VS	VS	0
203	WA/0000296/2023	KAILASH CHANDRA MOHAPATRA STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
204	WA/0000297/2023	P. BIJAYA KUMAR PATRO STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0000298/2023	PRAFULLA KUMAR MOHAPATRA STATE OF ODISHA VS RATNAKAR NAYAK	SANJAY RATH, A.S.C. VS	// // 0 //
206	WP(C)/0004980/2023	SOURAV KUMAR NAYAK VS PURNA CHANDRA NAYAK	PRADEEP KUMAR KHUNTIA VS	// 0 //
207	WP(C)/0004981/2023	LAXMANA BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
208	WP(C)/0004982/2023	GIRIJA SHANKAR PATNAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
209	WP(C)/0004983/2023	BENUDHAR MEHER VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
210	WP(C)/0004984/2023	NIRUPAMA DASH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
211	WP(C)/0004985/2023	ARATI SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
212	WP(C)/0004986/2023	ARUNA KUMAR PADHY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
213	WP(C)/0004988/2023	KANCHAN SETHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
214	WP(C)/0004990/2023	LEENA KUMARI RATH VS C.D.M.O,KANDHAMAL	LAXMAN PRADHAN VS	// 0 //
215	WP(C)/0004991/2023	KALI CHARAN BEHERA VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	ABINASH NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0004992/2023	KALI CHARAN BEHERA VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	ABINASH NAYAK VS	// 0 //
217	WP(C)/0004993/2023	MANASHI DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
218	WP(C)/0004994/2023	SUMITRA EKKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
219	WP(C)/0004995/2023	DHARMENDRA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
220	WP(C)/0004996/2023	NILACHAL DASH VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
221	WP(C)/0004997/2023	SHARAT KUMAR SATPATHY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
222	WP(C)/0004998/2023	NIRMAL CHANDRA SWAIN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
223	WP(C)/0004999/2023	RABINDRA KUMAR PRUSTY VS THE BBSR MUNICIPAL CORPORATION	SRIKAR KUMAR RATH VS	// 0 //
224	WP(C)/0005000/2023	BASANTA KUMAR SAMANTARAY VS BMC, BBSR	SRIKAR KUMAR RATH VS	// 0 //
225	WP(C)/0005001/2023	SATYABHAMA JENA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
226	WP(C)/0005002/2023	HARENDRA KUMAR SAHOO VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
227	WP(C)/0005003/2023	BIJAY KUMAR PATTNAIK	NIRANJAN LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0005004/2023	TPCODL, BBSR BIJAYINI MISHRA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
229	WP(C)/0005005/2023	STATE OF ODISHA KISHORE KUMAR MOHANTY	ALOK KUMAR PANDA	//
		VS	VS	0
230	WP(C)/0005007/2023	UNION OF INDIA KSHITI BHUSHAN BISWAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
231	WP(C)/0005008/2023	STATE OF ODISHA SUJIT KUMAR PATRA	MANORANJAN PADHI	//
		VS	VS	0
232	WP(C)/0005009/2023	STATE OF ODISHA SANJAY MINZ	MANORANJAN PADHI	//
		VS	VS	0
233	WP(C)/0005010/2023	STATE OF ODISHA NARENDRA KUMBHAR	PRABHAT KUMAR DASH	//
		VS	VS	0
234	WP(C)/0005011/2023	THE STATE OF ORISSA SAGAR RANJAN PARIDA	AMIT PRASAD BOSE	//
		VS	VS	0
235	WP(C)/0005012/2023	STATE OF ODISHA BALUKESWAR JENA	JYOTIRMAYA SAHOO	//
		VS	VS	0
236	WP(C)/0005013/2023	COLLECTOR, GANJAM RAMAKRISHNA EDUCATIONAL AND CHARITABLE TRUST, BBSR	SRINIBESWAR MALLICK	//
		VS	VS	0
237	WP(C)/0005014/2023	STATE OF ODISHA NILAKANTHA PRADHANI	JATESWAR NAYAK	//
		VS	VS	0
238	WP(C)/0005015/2023	STATE OF ODISHA RAMAKRISHNA EDUCATIONAL AND CHARITABLE TRUST, BBSR	SRINIBESWAR MALLICK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0005016/2023	STATE OF ODISHA SHAMIM AKHTAR VS	BISWAMBAR MOHANTY VS	// // ()
240	WP(C)/0005017/2023	STATE OF ODISHA VISA STEEL LTD.,BBSR VS	DINESH KUMAR PATRA VS	// // ()
241	WP(C)/0005018/2023	UNION OF INDIA RAMESH CHANDRA NAYAK VS	BHABARANJAN KAR VS	// // ()
242	WP(C)/0005019/2023	STATE OF ODISHA LAXMI KANTA DAS VS	BISWAMBAR MOHANTY VS	// // ()
243	WP(C)/0005020/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // ()
244	WP(C)/0005021/2023	STATE OF ODISHA DEBADATTA BISWAL VS	SATYABRATA MOHANTY VS	// // ()
245	WP(C)/0005022/2023	GOVT. OF ODISHA R.VENKETESWAR PATTNAIK VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
246	WP(C)/0005023/2023	STATE OF ODISHA SUNIL KUMAR PATRA VS	SRIDHAR RATH VS	// // ()
247	WP(C)/0005024/2023	ODISHA LEGISLATIVE ASSEMBLY KAMALINI PATRA VS	KARUNAKAR RATH VS	// // ()
248	WP(C)/0005025/2023	STATE OF ODISHA BHABAGRAHI NAIK VS	DIGAMBARA MISHRA VS	// // ()
249	WP(C)/0005026/2023	STATE OF ODISHA PRADIPTA KUMAR LENKA VS	AMIYA KUMAR MISHRA 2 VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0005027/2023	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
251	WP(C)/0005028/2023	BINOD BIHARI MOHARANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
252	WP(C)/0005029/2023	ANADI CHARAN DALAI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
253	WP(C)/0005030/2023	AKSHAYA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
254	WP(C)/0005031/2023	SANKARSAN SAHAY VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
255	WP(C)/0005032/2023	SABITRI SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
256	WP(C)/0005033/2023	PRUNA CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0005034/2023	DAMAYANTI SWAIN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
258	WP(C)/0005035/2023	PRAKASH CHANDRA MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
259	WP(C)/0005036/2023	BHAGABAN BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
260	WP(C)/0005037/2023	LAXMIDHAR MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0005038/2023	JAY PRAKASH ACHARYA	SAUBHAGYA KUMAR SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005039/2023	MD.TASLIM ARIF	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005040/2023	NISHITH RANJAN MALLICK	BUDHADEV ROUSTRAY	//
		VS	VS	0
		DY. GENERAL MANAGER (OFF SHORE), OIL INDIA LTD.,BBSR		//
264	WP(C)/0005041/2023	NARAYAN SETHY	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005042/2023	BIKRAM KESHARI GIRI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005043/2023	GOPINATH PATTNAIK	SANGRAM KESHARI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005044/2023	M/S.IREL (INDIA) LTD. GOVT. OF INDIA, MUMBAI	SANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005045/2023	MRUTYUNJAY RAUT	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0005046/2023	SUBASH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005047/2023	BASANTA KUSUM	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005048/2023	SANTANU KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005049/2023	SANTILATA BEHURIA	ANAM CHARAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0005050/2023	BASANTA KUMAR BEHURIA SARAT CHANDRA KANDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
274	WP(C)/0005051/2023	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	BASUDEV PANDA VS	// 0 //
275	WP(C)/0005052/2023	BINAPANI BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
276	WP(C)/0005053/2023	M/S.PIONEER ALUMINIUM INDUSTRIES LTD. HYDERABAD VS STATE OF ODISHA	RAMBHA KUMAR VS	// 0 //
277	WP(C)/0005054/2023	AJAY KUMAR SAMAL VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
278	WP(C)/0005055/2023	RABI SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
279	WP(C)/0005056/2023	PRAHALLAD NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
280	WP(C)/0005057/2023	SANDEEP KUMAR AGRAWAL VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
281	WP(C)/0005058/2023	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
282	WP(C)/0005059/2023	TULARAM PRUSETH VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
283	WP(C)/0005060/2023	LAXMIPRIYA PRADHAN VS SABITA MEHER	BIBEKANANDA BHUYAN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0005061/2023	SUDHIR CHANDRA MOHANTY VS EPFO, BBSR	MOHIT AGARWAL VS	// 0 //
285	WP(C)/0005062/2023	DRUBADALA TARINI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
286	WP(C)/0005063/2023	MD. AMINUL ISLAM VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
287	WP(C)/0005064/2023	SUBRATA DAS VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
288	WP(C)/0005065/2023	NILAMADHAB SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
289	WP(C)/0005066/2023	SIBASANKAR BARADA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
290	WP(C)/0005067/2023	NILAMADHAB SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
291	WP(C)/0005068/2023	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
292	WP(C)/0005069/2023	NILAMADHAB SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
293	WP(C)/0005070/2023	RABINDRA SWAIN VS THE BRANCH MANAGER, HDB FINANCIAL SERVICES CO. LTD. BBSR	TRUPTI RANJAN DAS VS	// 0 //
294	WP(C)/0005071/2023	CHANDRAMANI KARNA VS STATE OF ODISHA	VS	// 0 //
295	WP(C)/0005072/2023	ABHIRAM SAW	SUDHIR KUMAR PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005073/2023	SUJATA MAJHI	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005074/2023	DURYODHAN SAHU	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005075/2023	ADYASHA PRIYADARSHINI JENA	SANGRAM MISHRA	//
		VS	VS	0
		THE COMMNR., NAVODAYA VIDYALAYA SAMITI, NOIDA		//
299	WP(C)/0005076/2023	ASHOK KUMAR SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005077/2023	SANKAR SWAIN	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005078/2023	NILENDI BARESH PRABHAKAR ROURAY	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005079/2023	LAXMIDHAR SAHOO	BRUNDABAN ROUT	//
		VS	VS	0
		FCI, NEW DELHI		//
303	WP(C)/0005080/2023	SAKUNTALA NANDA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005081/2023	DAMODAR BEHERA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005082/2023	KRISHNA KUMARI BISWAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005083/2023	DR. PRASANA KUMAR MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0005084/2023	STATE OF ODISHA UPENDRA KUMAR TRIPATHY VS	SHASHI BHUSAN JENA VS	// // 0
308	WP(C)/0005085/2023	STATE OF ODISHA DINABANDHU SRICHANDAN VS	CHANDRAKANTA PRADHAN VS	// // 0
309	WP(C)/0005086/2023	STATE OF ODISHA MANAGOBINDA BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0
310	WP(C)/0005087/2023	STATE OF ODISHA MD.JAKIRULLAH VS	ADHIRAJ MOHANTY VS	// // 0
311	WP(C)/0005088/2023	THE CHIEF MANAGER CUM AO, CENTRAL BANK OF INDIA, SAMBALPUR BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// // 0
312	WP(C)/0005089/2023	STATE OF ODISHA HAREKRUSHNA PATRA VS	LAXMIKANTA MOHANTY VS	// // 0
313	WP(C)/0005090/2023	STATE OF ODISHA NARAYAN SETHY VS	AMIT PRASAD BOSE VS	// // 0
314	WP(C)/0005091/2023	STATE OF ODISHA GAJENDRA PARIDA VS	PRAFULLA KUMAR RATH VS	// // 0
315	WP(C)/0005092/2023	STATE OF ODISHA NARAYAN SETHY VS	AMIT PRASAD BOSE VS	// // 0
316	WP(C)/0005093/2023	STATE OF ODISHA M/S.REDTECH SOLUTIONS INDIA PVT LTD. CUTTACK VS	KWANAY MOHANTY VS	// // 0
317	WP(C)/0005094/2023	JOINT COMMNR. OF STAE TAX (APPEAL), CUTTACK SANJAYA KUMAR MOHANTY VS CEO, TATA POWER CENTRAL ODISAH, BBSR	HIMANSU SEKHAR DEO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0005095/2023	PARSURAM MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
319	WP(C)/0005096/2023	SANIA SINGH VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
320	WP(C)/0005097/2023	SUKANTA KUMAR ROUSTRAY VS CEO, TATA POWER CENTRAL ODISHA, BBSR	HIMANSU SEKHAR DEO VS	// 0 //
321	WP(C)/0005098/2023	SANIA SINGH VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
322	WP(C)/0005099/2023	RAGHU NANDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
323	WP(C)/0005100/2023	PANCHU BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
324	WP(C)/0005101/2023	BRAJA GOUDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
325	WP(C)/0005102/2023	SAMBIT KUMAR GOUDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
326	WP(C)/0005103/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
327	WP(C)/0005104/2023	MRUTYUNJAYA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
328	WP(C)/0005105/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
329	WP(C)/0005106/2023	KHULANA BEHERA	MIHIR KANTA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0005107/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	ACHYUTANANDA PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0005108/2023	KHULANA BEHERA	MIHIR KANTA RATH	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0005109/2023	KHULANA BEHERA	MIHIR KANTA RATH	//
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0005110/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	ACHYUTANANDA PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0005111/2023	MADHUSMITA SAMANT	JAYDEEP PAL	//
		VS	VS	()
		RAJESH SINGH		//
335	WP(C)/0005112/2023	DEBIPRASAD MANDHATA	BISWARANJAN PARAMGURU	//
		VS	VS	()
		STATE OF ODISHA		//
336	WP(C)/0005113/2023	CHANDRA SEKHAR SARANGI	BISWARANJAN PARAMGURU	//
		VS	VS	()
		STATE OF ODISHA		//
337	WP(C)/0005114/2023	DILLIP SETHI	AKSHAYA KUMAR NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
338	WPCRL/0000021/2023	DINABANDHU MAHAPATRA	SRINIVAS MOHANTY	BARGARH /542 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0001821/2023	GANGADHAR SAMANTARAY	JAYANTA KUMAR MAJHI	BALIAPAL /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0001822/2023	NIATI DALAI @ NIYATI	JAYANTA KUMAR MAJHI	BALIAPAL /26 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0001823/2023	STATE OF ODISHA MIHIR KUMAR SAMAL VS	SURYANARAYAN BISWAL VS	// BALICHANDRAPUR /51 /2023 ()
342	ABLAPL/0001824/2023	STATE OF ODISHA BIBEKANANDA JENA VS	GOREKHANATH DAS VS	// SAHID NAGAR P.S. /201 /2022 ()
343	ABLAPL/0001825/2023	STATE OF ODISHA CHANDAN DAS VS	AMULYA RATNA PANDA VS	// ALAKUNDA /1 /2023 ()
344	ABLAPL/0001826/2023	STATE OF ODISHA SAILABALA DAS VS	AMLAN SHAKTI PAUL VS	// BAGHAMARI /23 /2023 ()
345	ABLAPL/0001827/2023	STATE OF ODISHA ASHWINI KUMAR PADHI VS	AFRAAZ SUHAIL VS	// BADAGODA P.S. /155 /2022 ()
346	ABLAPL/0001828/2023	STATE OF ODISHA JAYAPRAKASH SAHOO VS	ARIJEET MISHRA VS	// SUKINDA /28 /2023 ()
347	ABLAPL/0001829/2023	STATE OF ODISHA MANOHAR SAHOO VS	PANCHANAN PANIGRAHI VS	// KANKADAHAD /17 /2023 ()
348	ABLAPL/0001830/2023	STATE OF ODISHA TARUN BACHHAD @ TARUN BACHAN VS	PRANAB KUMAR DAS VS	// M.V.79 /154 /2022 ()
349	ABLAPL/0001831/2023	STATE OF ODISHA KEDAR PATRA VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /24 /2023 ()
350	ABLAPL/0001832/2023	STATE OF ODISHA RASMI PATRA @ RASMITA PATRA VS	B.N.MAHAPATRA VS	// SUKINDA /23 /2023 ()
351	ABLAPL/0001833/2023	STATE OF ODISHA NARAHARI SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// NAIKANI-DIHI /36 /2003 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0001834/2023	SALILA NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /560 /2022 () //
353	ABLAPL/0001835/2023	SANGRAM NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /30 /2023 () //
354	ABLAPL/0001836/2023	ASHOK KUMAR SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /30 /2023 () //
355	ABLAPL/0001837/2023	BUBU @ BHABANI SANKAR BHANJA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL TOWN /42 /2023 () //
356	ABLAPL/0001838/2023	KHADIA ROHIDAS VS STATE OF ODISHA	SANJEEV UDGATA VS	BRAJARAJNAGAR /396 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000312/2022
357	ABLAPL/0001839/2023	SEIKH MAIRAZ @ SK. MAIRAZ VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	/ /0 () //
358	ABLAPL/0001840/2023	AMULYA BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADACHANA /33 /2023 () //
359	ABLAPL/0001841/2023	RUPESWAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /12 /2023 () //
360	ABLAPL/0001842/2023	SNEHASIS JENA @GUDU JENA VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDRASEKHARPUR /75 /2023 () //
361	ABLAPL/0001843/2023	KUNJA BIHARI SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /81 /2023 () //
362	ABLAPL/0001844/2023	BIBHUTI BHUSAN BAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /25 /2023 () //
363	ABLAPL/0001845/2023	JITENDRA KUMAR SAHOO	CHIRANJIB ROUT	KANIHA /267 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0001846/2023	STATE OF ODISHA KHITIS KUMAR BEHERA	LALITENDU BHUYAN	// ANANDAPUR /30 /2023
		VS	VS	()
365	ABLAPL/0001847/2023	STATE OF ODISHA BANIPADA DALEI	JAYANTA KUMAR MAJHI	// SAHADEV KHUNTA /48 /2023
		VS	VS	()
366	ABLAPL/0001848/2023	STATE OF ODISHA DEBU @ DEBASHISH KABI	JAYANTA KUMAR MAJHI	// BASTA /47 /2023
		VS	VS	()
367	ABLAPL/0001849/2023	STATE OF ODISHA SANTOSH BHOLA	SAROJ KUMAR PADHI	// PIPLI /49 /2023
		VS	VS	()
368	ABLAPL/0001850/2023	STATE OF ODISHA S. JAGEDISWAR RAO	SUNKURU SUDHAKAR RAO	// K.NUAGAON /60 /2023
		VS	VS	()
369	ABLAPL/0001851/2023	STATE OF ODISHA CHANDAN NAIK	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /522 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
370	ABLAPL/0001852/2023	STATE OF ODISHA BALRAM BEHERA @ BAPI	BIDYADHAR MANSINGA	GR/0001378/2022 BALLIGUDA /72 /2021
		VS	VS	()
371	ABLAPL/0001853/2023	STATE OF ODISHA RANJAN KUMAR JENA @ MANUA JENA	BINI MISHRA	// RAIBANIA /5 /2023
		VS	VS	()
372	ABLAPL/0001854/2023	STATE OF ODISHA PRAKASH CHOUDHURY	ANIRUDHA DAS	// PURI TOWN /7 /2023
		VS	VS	()
373	ABLAPL/0001855/2023	STATE OF ODISHA NABIN MALIK	MALAYA RANJAN BEHERA	// AUL /502 /2022
		VS	VS	()
374	ABLAPL/0001856/2023	STATE OF ODISHA PUSPANJALI SAMANTARAY	MANAS KUMAR CHAND	// KHURDA SADAR /312 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0001857/2023	STATE OF ODISHA SMRUTI RANJAN DAS VS	G.P. DUTTA VS	// CHANDABALI /43 /2023 ()
376	ABLAPL/0001858/2023	STATE OF ODISHA BISWANATH GIRI @ BISU GIRI VS	BINI MISHRA VS	// JALESWAR /49 /2023 ()
377	ABLAPL/0001859/2023	STATE OF ODISHA SHAIK NAJIM VS	AMIT BISWAL VS	// NABARANGAPUR TOWN /322 /2017 SPECIAL JUDGE,NABARANGPUR(Nabarangapur)
378	ABLAPL/0001860/2023	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	DIBYAJYOTI SAHOO VS	CT/0000041/2018 KENDRAPARA SADAR /120 /2023 ()
379	ABLAPL/0001861/2023	STATE OF ODISHA WASIM AKHTAR KHAN VS	BHABANI SHANKAR DASPARIDA VS	// SPL.TASK FORCE /5 /2021 ()
380	ABLAPL/0001862/2023	STATE OF ODISHA JOGESWAR NAIK VS	AKASH BHUYAN VS	// LINGARAJ P.S. /27 /2023 ()
381	ABLAPL/0001863/2023	STATE OF ODISHA PRAMOD KUMAR PARIDA VS	AMIYA KUMAR CHHATOI VS	// SATYABADI /1 /2023 ()
382	ABLAPL/0001864/2023	STATE OF ODISHA SURESH CHANDRA NANDA VS	DEVASHIS PANDA VS	// JAGATSINGPUR /87 /2023 ()
383	ABLAPL/0001865/2023	STATE OF ODISHA AKSHAY KHANDELWAL VS	DEVASHIS PANDA VS	// LAXMISAGAR P.S. /26 /2023 ()
384	ABLAPL/0001866/2023	STATE OF ODISHA PARSURAM ROUT VS	KSHIROD KUMAR ROUT VS	// DHAMNAGAR /43 /2023 ()
385	ABLAPL/0001867/2023	STATE OF ODISHA MAMATA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// SALIPUR /45 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0001868/2023	RANJIT JENA @ BAPUN VS STATE OF ODISHA	BINI MISHRA VS	JALESWAR /24 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :17/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2023 ARBA/13/2020	M/S. ORISSA COAL CHEM PVT. LTD.-MP	ASHOK SAHU
2	13/2023 TRPCRL/13/2023	AMIT KUMAR JAIN-MP	RAMESH CHANDRA SWAIN
3	29/2023 SA/233/1994	KHAIRA-MP	M/S.B.H.MOHANTY, D.P.MOHANTY
4	38/2023 WPC(OAC)/2826/2018	SMRUTI RANJAN PRADHAN-MP	SWOYAM PRABHU JENA
5	39/2023 WPC(OAC)/1944/2016	SUSHANTA KUMAR RANA-MP	
6	45/2023 ITA/33/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
7	46/2023 ITA/33/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
8	47/2023 ITA/34/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
9	47/2023 CMAPL/133/2023	M/S. PRATIK RICE MILLS PVT. LTD.-MP	KSHIROD KUMAR SAHOO
10	48/2023 ITA/34/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
11	49/2023 ITA/35/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
12	50/2023 ITA/35/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
13	52/2023 CONTC/1860/2022	DASHARATHI GARABADU-MP	ADV, M/S SWARUP KU. PATNAIK, D. MISHRA, A.S MO
14	53/2023 CONTC/1862/2022	SANGRAM KESHARI GARABADU @ SANGRAM GARABADU-MP	ADV M/S SWARUP KU. PATNAIK, D. MISHRA, D. BHU
15	54/2023 CONTC/2829/2022	M/S.SRI KONARK FOOD PRODUCTS P LTD.-MP	ARUN KUMAR BUDHIA
16	55/2023 RVWPET/44/2023	UNION OF INDIA-MP	SANJIB SWAIN,SR PANEL COUNSEL
17	55/2023 CONTC/1879/2022	DR. TEERTHARAJ DASH-MP	RUDRA NARAYAN PARIJAPA
18	56/2023 RVWPET/247/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
19	57/2023 RVWPET/248/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
20	58/2023 RVWPET/47/2023	PROJECT OFFICER, BHARATPUR OPEN CAST PROJECT OF SINDHURANI COALFIELDS LTD.-MP	SMADHAN
21	58/2023 RPFAM/51/2023	RANJAN KUMAR MOHANTY-MP	BISWARANJAN MAHARATHA
22	64/2023 CRLMP/345/2023	YASHOBANTA NARAYAN PATHY-MP	NIRANJAN SINGH (1)
23	65/2023 MATA/43/2023	AKASHMIKA NAYAK-MP	BIBHU PRASAD TRIPATHY
24	86/2023 TRP(C)/70/2023	RUPASHREE KHADIRATNA-MP	BIBHUTI BHUSAN BEHERA
25	87/2023 TRP(C)/12/2023	SASMITA PRADHAN-MP	RAJALAXMI BISWAL
26	88/2023	CHINTAMANI MOHANTY-MP	SUKANTA KUMAR NAYAK

27	TRP(C)/71/2023 89/2023	LILI NAIK-MP	AJIT KUMAR PANDA
28	TRP(C)/72/2023 131/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.L	SUBBRAT SATPATHY
29	FAO/441/2022 132/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	RIMJHIMBALA PATI
30	FAO/57/2023 133/2023	PRASANTA KUMAR SIKHAR-MP	DURGESH NARAYAN RATH
31	FAO/83/2023 134/2023	HAREKRUSHNA SAMAL-MP	DURGESH NARAYAN RATH
32	FAO/84/2023 135/2023	SUSHANTA KUMAR NAYAK-MP	DURGESH NARAYAN RATH
33	FAO/85/2023 136/2023	BHAJU KUMAR MARANDI-MP	DURGESH NARAYAN RATH
34	FAO/86/2023 137/2023	PRADEEP KUMAR JENA-MP	DURGESH NARAYAN RATH
35	FAO/87/2023 138/2023	ARUN KUMAR GIRI-MP	DURGESH NARAYAN RATH
36	FAO/88/2023 139/2023	SAROJ KUMAR MOHAPATRA-MP	DURGESH NARAYAN RATH
37	FAO/89/2023 140/2023	SUMANTA KUMAR BEHERA-MP	DURGESH NARAYAN RATH
38	FAO/90/2023 141/2023	RANJIT KUMAR MOHANTY-MP	DURGESH NARAYAN RATH
39	FAO/91/2023 142/2023	GAJENDRA PRASAD SAHU-MP	DURGESH NARAYAN RATH
40	FAO/92/2023 143/2023	ANUP KUMAR PRADHAN-MP	DURGESH NARAYAN RATH
41	FAO/93/2023 166/2023	DEBENDRA @ DEBENDRANATH PANDA-MP	MD. G.MADANI
42	RSA/63/2023 167/2023	BINAYA KU.NAYAK-MP	M/S.RAMAKANTA KAR, M/S. TUSHAR K. MISHRA,P.B.
43	RSA/223/2018 174/2023	BASANTA KUMAR KHUNTIA-MP	SOMA PATNAIK
44	CMP/178/2023 175/2023	GANDHARB MOHARANA-MP	LAKSHMAN MISHRA
45	CMP/179/2023 176/2023	ANARDEBI JAIN-MP	DEBASIS TRIPATHY
46	CMP/182/2023 177/2023	PRASANNA KUMAR NAYAK-MP	PRASANTA KUMAR JENA
47	CMP/183/2023 178/2023	AMULYA KUMAR BISWAL-MP	RABI NARAYAN BEHERA
48	CMP/184/2023 179/2023	AMULYA KUMAR BISWAL-MP	RABI NARAYAN BEHERA
49	CMP/184/2023 237/2023	THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.	OMPAL CHANDRA SAMANTARAY
50	MACA/115/2023 238/2023	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH KUMAR MOHANTY
51	MACA/134/2023 239/2023	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH KUMAR MOHANTY
52	MACA/134/2023 240/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
53	MACA/114/2023 241/2023	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COM	MISD.P. KIPANDA
54	MACA/650/2019 242/2023	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COM	MISD.P. KIPANDA
55	MACA/650/2019 243/2023	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COM	MISD.P. KIPANDA
56	MACA/650/2019 244/2023	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
57	MACA/135/2023 245/2023	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
	MACA/135/2023		

58	246/2023 MACA/136/2023	AMISAN SURIN-MP	BIRANCHI NARAYAN RATH
59	247/2023 MACA/359/2016	MARSHAL MINZ-MP	M/S.KALPATARU PANIGRAHI
60	248/2023 MACA/1278/2016	BRANCH MANAGER,M/S.RELIANCE G.I.CO.LTD.-MP	
61	249/2023 MACA/137/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMANATH ROY
62	288/2023 BLAPL/8986/2022	JITENDRA JHA-MP	
63	289/2023 BLAPL/1986/2023	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
64	290/2023 BLAPL/1798/2023	ANSUMAN NAYAK-MP	BIBHUTI BHUSAN CHOUDHURY
65	291/2023 BLAPL/13108/2022	PRAFULA KHILLO-MP	PRASANTA KUMAR NANDA
66	292/2023 BLAPL/1974/2023	GANESH PRADHAN @ GANI-MP	TANMAYA KUMAR MOHANTY
67	293/2023 BLAPL/271/2023	SK RAJA@ SK RIAJUDDIN-MP	
68	422/2023 ABLAPL/14535/2022	SANDEEP PADHI-MP	
69	422/2023 CRLA/550/2014	DUTIA HERNA-MP	M/S.SARAT CH.MEKAP, (MR. S.K.ZAFFARULLA)
70	423/2023 CRLA/201/2023	GOPABANDHU PRADHAN-MP	DEEPALI MAHAPATRA
71	423/2023 ABLAPL/7385/2022	DEVESH KUMAR SHARMA-MP	SANJIT KUMAR DAS
72	424/2023 ABLAPL/13650/2022	BHANJA KISHOR SWAIN @ BHANJA SWAIN-MP	
73	424/2023 CRLA/201/2023	GOPABANDHU PRADHAN-MP	DEEPALI MAHAPATRA
74	425/2023 CRLA/705/2018	CHITRASENA MALLICK-MP	M/S.MANOJ.K.PATI,R.MOHAPATRA,PRASANTA KU SA
75	425/2023 ABLAPL/6062/2022	SK. ABDUL MALIK-MP	
76	426/2023 CRLA/202/2023	KAPILASH@KAPILASA MALLICK-MP	PRAMOD CHANDRA SEJPADA
77	426/2023 ABLAPL/16160/2022	BAPUN @ SATYAJIT BEURA-MP	
78	427/2023 CRLA/202/2023	KAPILASH@KAPILASA MALLICK-MP	PRAMOD CHANDRA SEJPADA
79	427/2023 ABLAPL/302/2023	BIKRAM JENA-MP	
80	428/2023 CRLA/202/2023	KAPILASH@KAPILASA MALLICK-MP	PRAMOD CHANDRA SEJPADA
81	428/2023 ABLAPL/264/2023	SASHIKANTA MANSINGH-MP	
82	429/2023 ABLAPL/12525/2022	PRAFULLA KUMAR JENA-MP	
83	429/2023 CRLA/202/2023	KAPILASH@KAPILASA MALLICK-MP	PRAMOD CHANDRA SEJPADA
84	430/2023 CRLA/332/2017	BIKU@SUNIL KUMAR PRUSTY@SUNIL PRUSTY-MP	M/S.SOURA CH.MOHAPATRA, MR. RAKESH KUMAR M
85	431/2023 CRLA/339/2021	BITU@BADAL DAS-MP	SURYAKANTA DWIBEDI
86	432/2023 CRLA/204/2023	MOGLI@SANDEEP KUMAR SAHU-MP	TAPAS KUMAR ACHARYA
87	433/2023 CRLA/204/2023	MOGLI@SANDEEP KUMAR SAHU-MP	TAPAS KUMAR ACHARYA
88	434/2023 CRLA/205/2023	SANTOSH TIWARY@LALA-MP	JAYADEBA BEHERA
89	435/2023	SANTOSH TIWARY@LALA-MP	JAYADEBA BEHERA

90	CRLA/205/2023 628/2023 CRLMC/904/2023	BIJAY MOHAPATRA-MP	S.M.DWIBEDY
91	629/2023 CRLMC/197/2023	PURNA CHANDRA PRADHAN-MP	
92	630/2023 CRLMC/907/2023	DINABANDHU SAHOO-MP	SURESH KUMAR JENA
93	631/2023 CRLMC/908/2023	SANTOSH KUMAR SAHOO-MP	SURESH KUMAR JENA
94	632/2023 CRLMC/910/2023	BIJAYA KUMAR BISWAL-MP	SAROJ KUMAR BHUYAN
95	633/2023 CRLMC/911/2023	PRUTHIVIRAJ NAYAK-MP	ALOK KUMAR MOHAPATRA
96	634/2023 CRLMC/912/2023	KUNAL NAYAK-MP	PANCHANAN PANIGRAHI
97	635/2023 CRLMC/913/2023	KRUPASINDHU GAHANA-MP	RAJALAXMI BISWAL
98	636/2023 CRLMC/914/2023	SURESH KUMAR MISHRA-MP	JUGALA KISHORE PANDA
99	637/2023 CRLMC/1951/2022	AMBIKA PRASAD RATH-MP	SUDHIR KUMAR PATRA
100	638/2023 CRLMC/916/2023	SARAT@SHARAT CHANDRA BISOI-MP	SIDHARTHA DAS
101	639/2023 CRLMC/918/2023	TAPAN BHOI-MP	BISWARANJAN DALAI
102	640/2023 CRLMC/921/2023	ASUTOSH ROUT-MP	SADASIVA PATRA
103	641/2023 CRLMC/922/2023	V. VENU@VELISETI BENU-MP	YUVRAJ PAREKH
104	642/2023 CRLMC/924/2023	HIMANSHU SEKHAR BISWAL-MP	BHABANI SHANKAR DASPARIDA
105	699/2023 WA/277/2023	STATE OF ODISHA-MP	SASWAT DAS
106	700/2023 WA/278/2023	DILLIP KUMAR BAGARTY-MP	MANOJ KUMAR MOHANTY
107	701/2023 WA/277/2023	STATE OF ODISHA-MP	SASWAT DAS
108	702/2023 WA/277/2023	STATE OF ODISHA-MP	SASWAT DAS
109	703/2023 WA/279/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
110	704/2023 WA/279/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
111	705/2023 WA/279/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
112	706/2023 WA/283/2023	GITANJALI MOHAPATRA-MP	KISHORE KUMAR MISHRA
113	707/2023 WA/282/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
114	708/2023 WA/282/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
115	709/2023 WA/282/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
116	710/2023 WA/282/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
117	711/2023 WA/284/2023	STATE OF ODISHA-MP	SANJAY RATH, A.G.A
118	712/2023 WA/284/2023	STATE OF ODISHA-MP	SANJAY RATH, A.G.A
119	713/2023 WA/285/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
120	714/2023 WA/284/2023	STATE OF ODISHA-MP	SANJAY RATH, A.G.A

121	715/2023 WA/286/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
122	716/2023 WA/285/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
123	717/2023 WA/286/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
124	718/2023 WA/285/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
125	719/2023 WA/286/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
126	720/2023 WA/287/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
127	721/2023 WA/287/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
128	722/2023 WA/287/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
129	723/2023 WA/288/2023	UCO BANK, SAMBALPUR-MP	SUBRAT MISHRA
130	724/2023 WA/289/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
131	725/2023 WA/289/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
132	726/2023 WA/289/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
133	727/2023 WA/291/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
134	728/2023 WA/291/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
135	729/2023 WA/291/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
136	730/2023 WA/292/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
137	731/2023 WA/292/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
138	732/2023 WA/292/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
139	733/2023 WA/290/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
140	734/2023 WA/290/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
141	735/2023 WA/290/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
142	736/2023 WA/293/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
143	737/2023 WA/293/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
144	738/2023 WA/293/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
145	739/2023 WA/294/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
146	740/2023 WA/294/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
147	741/2023 WA/295/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
148	742/2023 WA/294/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
149	743/2023 WA/295/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
150	744/2023 WA/295/2023	STATE OF ODISHA-MP	SANJAY RATH,ASC
151	745/2023 WA/296/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
152	746/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.

153	WA/296/2023 747/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
154	WA/296/2023 748/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
155	WA/297/2023 749/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
156	WA/297/2023 750/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
157	WA/297/2023 751/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
158	WA/298/2023 752/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
159	WA/298/2023 753/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
160	WA/298/2023 2195/2023	SOURAV KUMAR NAYAK-MP	PRADEEP KUMAR KHUNTIA
161	WP(C)/4980/2023 2196/2023	M/S.ADHUNIK METALIKS LTD.-MP	M/S.PRATAP CH.MOHAPATRA
162	WP(C)/7086/2016 2197/2023	M/S.ADHUNIK METALIKS LTD.-MP	M/S.PRATAP CH.MOHAPATRA
163	WP(C)/7087/2016 2198/2023	M/S.ADHUNIK METALIKS LTD.-MP	M/S.PRATAP CH.MOHAPATRA
164	WP(C)/7088/2016 2199/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR- MR BIRAJ PRADHAN	
165	WP(C)/453/2023 2200/2023	RAMESH CHANDRA BEHERA-MP	BRAJA MOHAN SARANGI
166	WP(C)/29135/2022 2201/2023	GOKINA DATTATRAYA CHOUDHURY @ G.D.CHOUDHURY	SHANTI PRAKASH MOHANTY
167	WP(C)/4035/2023 2202/2023	DHARMENDRA BEHERA-MP	SATYA NARAYAN MISHRA 4
168	WP(C)/4995/2023 2203/2023	SHARAT KUMAR SATPATHY-MP	KARUNAKAR RATH
169	WP(C)/4997/2023 2204/2023	AJIT DAS-MP	
170	WP(C)/9713/2015 2205/2023	BIJAY KUMAR PATTNAIK-MP	NIRANJAN LENKA
171	WP(C)/5003/2023 2207/2023	ANKUSH PRASAD HOTA-MP	SANTOSH KUMAR DASH
172	WP(C)/5006/2023 2208/2023	BAISHAKHI CONSTRUCTION PVT. LTD, MAYURBHANJ- MP	PAMIR KUMAR MISHRA
173	WP(C)/32760/2022 2209/2023	BALUKESWAR JENA-MP	JYOTIRMAYA SAHOO
174	WP(C)/5012/2023 2210/2023	NILAKANTHA PRADHANI-MP	JATESWAR NAYAK
175	WP(C)/5014/2023 2211/2023	PABITRA MOHAN PATTANAYAK-MP	SANTOSH KUMAR NANDA
176	WP(C)/20723/2022 2212/2023	SHAMIM AKHTAR-MP	BISWAMBAR MOHANTY
177	WP(C)/5016/2023 2213/2023	LAXMI KANTA DAS-MP	BISWAMBAR MOHANTY
178	WP(C)/5019/2023 2214/2023	DEBADATTA BISWAL-MP	SATYABRATA MOHANTY
179	WP(C)/5021/2023 2215/2023	KEDARNATH SAMARTHA-MP	ABHISHEK DASH
180	WP(C)/659/2021 2216/2023	KAMALINI PATRA-MP	KARUNAKAR RATH
181	WP(C)/5024/2023 2217/2023	BHABAGRAHI NAIK-MP	DIGAMBARA MISHRA
182	WP(C)/5025/2023 2218/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
183	WP(C)/2722/2023 2219/2023	CHHABITA SETHI-MP	AMBIKA PRASAD MISHRA
	WP(C)/11383/2020		

184	2220/2023 WP(C)/2625/2023	MURALIDHARA BEHERA-MP	BINAYA KUMAR MOHANTY
185	2221/2023 WP(C)/29904/2011	DURGA CHARAN ROUT-MP	M/S.AMIYA K.MOHANTY A
186	2222/2023 WP(C)/5032/2023	SABITRI SINGH-MP	ANJAN KUMAR BISWAL
187	2223/2023 WP(C)/32322/2020	KASTURI NAYAK-MP	SIDHESWAR MALLIK
188	2224/2023 WP(C)/5035/2023	PRAKASH CHANDRA MOHANTA-MP	ANJAN KUMAR BISWAL
189	2225/2023 WP(C)/5044/2023	M/S.IREL (INDIA) LTD. GOVT. OF INDIA, MUMBAI-MP	SANJIT MOHANTY
190	2226/2023 WP(C)/5049/2023	SANTILATA BEHURIA-MP	ANAM CHARAN PANDA
191	2227/2023 WP(C)/5053/2023	M/S.PIONEER ALUMINIUM INDUSTRIES LTD. HYDERABAD-MP	DAWEEN KUMAR
192	2228/2023 WP(C)/5054/2023	AJAY KUMAR SAMAL-MP	KANANBALA ROY CHOUDHURY
193	2229/2023 WP(C)/5057/2023	SANDEEP KUMAR AGRAWAL-MP	SANGRAMJIT PANDA
194	2230/2023 WP(C)/20350/2022	TARINI KUMAR MISHRA-MP	AMIT PRASAD BOSE
195	2231/2023 WP(C)/4795/2023	AJAY KUMAR KEDIA-MP	AMIT PRASAD BOSE
196	2232/2023 WP(C)/20353/2022	KALPANA MISHRA-MP	AMIT PRASAD BOSE
197	2233/2023 WP(C)/5060/2023	LAXMIPRIYA PRADHAN-MP	BIBEKANANDA BHUYAN
198	2234/2023 WP(C)/2992/2004	AGANI MALLICK-MP	SUKANTA KUMAR NAYAK
199	2235/2023 WP(C)/5962/2021	BINAPANI PATTNAIK-MP	SOUMENDRA PATTANAIAK
200	2236/2023 WP(C)/3428/2023	RABI SAHOO-MP	
201	2237/2023 WP(C)/5068/2023	KAILASH CHANDRA BEHERA-MP	AJAYA KUMAR MOHARANA
202	2238/2023 WP(C)/25634/2022	RABINDRA NATH MALLIK-MP	
203	2239/2023 WP(C)/5072/2023	ABHIRAM SAW-MP	SUDHIR KUMAR PATRA
204	2240/2023 WP(C)/5073/2023	SUJATA MAJHI-MP	PRAJIT KUMAR PRADHAN
205	2241/2023 WP(C)/34233/2022	PUSPRAJ SINGH @ ARJUN SINGH-MP	
206	2242/2023 WP(C)/36875/2022	BASANTI NAYAK-MP	
207	2243/2023 WP(C)/5085/2023	DINABANDHU SRICHANDAN-MP	CHANDRAKANTA PRADHAN
208	2244/2023 WP(C)/5086/2023	MANAGOBINDA BEHERA-MP	LAXMIKANTA MOHANTY
209	2245/2023 WP(C)/5087/2023	MD.JAKIRULLAH-MP	ADHIRAJ MOHANTY
210	2246/2023 WP(C)/5088/2023	BHARATI PATRA-MP	KISHORE KUMAR MISHRA
211	2247/2023 WP(C)/2801/2023	RABINDRA KUMAR SAMAL-MP	
212	2248/2023 WP(C)/5091/2023	GAJENDRA PARIDA-MP	PRAFULLA KUMAR RATH
213	2249/2023 WP(C)/5093/2023	M/S.REDTECH SOLUTIONS INDIA PVT LTD. CUTTACK-MP	MISWANAY MOHANTY
214	2250/2023 WP(C)/20235/2022	DIVYASNATA MOHANTY-MP	BIBEKANANDA BHUYAN
215	2251/2023	MADHUSMITA SAMANT-MP	JAYDEEP PAL

